

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

Dated : This the 27th day of November 2018

Original Application No. 330/01252 of 2012

Hon'ble Mr. Justice Bharat Bhushan, Member – J
Hon'ble Mr. Gokul Chandra Pati, Member – A

Dinesh Kumar Tyagi

...Applicant

By Adv : Shri K.S. Srivastava, Shri Ajay Rajendra and Shri Mahesh Puri

V E R S U S

Union of India and others

...Respondents

By Adv: Shri A.K. Pandey and Shri R.K. Srivastava

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, Member (J)

List revised. None for the applicant. Shri D. Tiwari brief holder of Shri R.K. Srivastava, learned counsel for the respondents is present.

2. On perusal of order sheet it reveals that no one was present on behalf of the applicant even on earlier occasion. It appears that the applicant has lost interest in pursuing this case. Accordingly, the OA is dismissed in default for non-prosecution.

(Gokul Chandra Pati)
Member (A)

(Justice Bharat Bhushan)
Member (J)

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